

# ORISSA HIGH COURT

## CASES REGISTERED REPORT AS ON :01/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/3232/2025 BLAPL/1226/2025	KALIA MAJHI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	PATNAGARH /151 /2023 A.D.J,PATNAGARH(Balangir) SC/0000068/2023
2	D-BLAPL/3235/2025 BLAPL/1227/2025	SIBARAM TAREI @ RAJA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	KHALLIKOTE /414 /2024 ADDL. DIST. AND SESSIONS JUDGE, KH ST/0000060/2024
3	D-BLAPL/3245/2025 BLAPL/1228/2025	AMARENDRA MOHAPATRA VS STATE OF ODISHA	ABHINANDAN PRADHAN VS	SPL.TASK FORCE /11 /2022 1ST ADJ CUM SPL.JUDGE,KHURDA(Kh TR/0000046/2022
4	D-BLAPL/2868/2025 BLAPL/1229/2025	NIRANJAN SAMAL @ BHALUA VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	GONDIA /327 /2024 JMFC, GONDIA(Dhenkanal) GR/0000517/2024
5	D-BLAPL/3184/2025 BLAPL/1230/2025	SITA HEMBRAM @ SITAMANI HEMBRAM @ SITA SOREN VS STATE OF ODISHA	DALIRANI BEHURAY VS	KHUNTA /56 /2018 A.D.J.,UDALA(Mayurbhanj) ST/0000189/2025
6	D-BLAPL/2667/2025 BLAPL/1231/2025	JOGENDRA DAS @ JOGI VS STATE OF ODISHA	BIDESHI KUMAR GHADEI VS	JAGATPUR /304 /2022 SPECIAL JUDGE (POCSO), CUTTACK(Cu Spl/0000105/2022
7	D-BLAPL/3319/2025 BLAPL/1232/2025	RAJU @ DUSMANTA NAIK VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	VIKRAMPUR /5 /2014 S.D.J.M. CIVIL JUDGE (JD),TALCHER(A GR/0000072/2014
8	D-BLAPL/3335/2025 BLAPL/1233/2025	PRADEEP BEERO VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	ADVA /99 /2024 SPECIAL JUDGE,PARLAKHEMUNDI(Gaj Spl/0000073/2024
9	D-BLAPL/3182/2025 BLAPL/1234/2025	SUSHIL MUNDA @ PANDA @ BANTA MUNDA VS STATE OF ODISHA	DALIRANI BEHURAY VS	UDALA /329 /2024 A.D.J.,UDALA(Mayurbhanj) ST/0000001/2025
10	D-BLAPL/3203/2025 BLAPL/1235/2025	JOHN KHADIA @ JON KHADIA VS STATE OF ODISHA	PRAMOD RANJAN BEHERA VS	BELPAHAR /205 /2024 J.M.F.C.,JHARSUGUDA(Jharsuguda ) CT/0001019/2024
11	D-BLAPL/1893/2025 BLAPL/1236/2025	NALU @ MANOJ NAIK VS STATE OF ODISHA	DEBASHIS MITRA VS	MANGALA BAG /318 /2024 J.M.F.C,CUTTACK(Cuttack) GR/0000896/2024

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12	D-BLAPL/3183/2025 BLAPL/1237/2025	LITA @ BAIDHARA TUDU VS STATE OF ODISHA	DALIRANI BEHURAY VS	KHUNTA /296 /2023 2ND ADDL.DIST.JUDGE,BARIPADA(May ST/0000163/2024
13	D-CMP/4089/2025 CMP/173/2025	MANORANJAN RATH VS PRADIPTA KUMAR ROUT	KISHORE CHANDRA RAJGURU MOHAPATRA VS	// DISTRICT & SESSIONS JUDGE,NAYAGA Fao/0000001/2024
14	D-CMP/55128/2024 CMP/174/2025	RAMESH CHANDRA MISHRA VS HARAPRASAD MISHRA	CHINMAYA MISHRA VS	// CIVIL JUDGE (SD),KHURDA(Khordha ) CS/0000070/2016
15	D-CONTC/414/2025 CONTC/586/2025	RAJASHREE MOHARANA VS SUDHANSHU MOHAN SAMAL,DIRECTOR,LIFT IRRIGATION DEPT, ODISHA	ADV. VS	// () //
16	D-CONTC/4289/2025 CONTC/587/2025	MAMATA PATEL VS MANOJ SATYAWAN MAHAJAN,IAS	ADV. VS	// () //
17	D-CONTC/2134/2025 CONTC/588/2025	SATYA NARAYAN KAR VS PURNIMA PANDIAN, IFS	ADV. VS	// () //
18	D-CONTC/4291/2025 CONTC/589/2025	PUJA RANI THAKUR VS MANOJ SATYAWAN MAHAJAN,IAS	ADV. VS	// () //
19	D-CONTC/4154/2025 CONTC/590/2025	RAJKISHORE RAY VS ARAVIND AGRAWAL, IAS	SWAYAMJIT ROUT VS	// () //
20	D-CONTC/4208/2025 CONTC/591/2025	LAXMI CHARAN PANIGRAHI VS RUPAK KUJUR,SUB-REGISTRAR,BALLIGUDA	ADV. VS	// () //
21	D-CRLA/3181/2025 CRLA/162/2025	TEJRAJ SAHU VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KHAPRAKHOL /95 /2023 SPECIAL JUDGE,PATNAGARH(Balangir) Spl/0000014/2023
22	D-CRLA/3286/2025 CRLA/163/2025	BISESWAR BHUYAR@BISESWAR BHUNYAR VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	TALSARA /74 /2017 A.D.J.,SUNDARGARH(Sundargarh) ST/0000025/2018
23	D-CRLMC/1162/2025	KAIROS PETROLEUM LTD., GUJARAT	S.S.RAO	//0

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	CRLMC/476/2025	VS RAMA KANTA MOHANTY	VS	J.M.F.C.,BHUBANESWAR(Khordha ) ICC/0003197/2020
24	D-CRLMC/3127/2025 CRLMC/477/2025	FAKIRA BEHERA VS STATE OF ODISHA	SURENDRA KUMAR BISWAL VS	PHIRINGIA /96 /2023 S.D.J.M-ADDL. CIVIL JUDGE (JD),PHUL CT/0000374/2023
25	D-CRLMC/3169/2025 CRLMC/478/2025	M/S. PATTANAYAK PETROLEUM, KEONJHAR VS STATE OF ODISHA	SHASHANKA SHEKHAR PATRA VS	RAMACHANDRAPUR /3 /2016 NYAYADHIKARI,GHASIPURA(Kendujhar) GR/0000012/2016
26	D-CRLMC/3263/2025 CRLMC/479/2025	LIPTI RANJAN SAHOO VS STATE OF ODISHA	RAMAKANTA PRADHAN VS	TIRTOL /227 /2024 JMFC TIRTOL(Jagatsinghapur ) GR/0000275/2024
27	D-CRLMC/3265/2025 CRLMC/480/2025	PRAMOD KUMAR SWAIN VS STATE OF ODISHA	ABHILASH MISHRA VS	/ /0 S.D.J.M.-CIVIL JUDGE (JD),SONEPUR(So ICC/0000022/2024
28	D-CRLMC/2851/2025 CRLMC/481/2025	RIWANA PULAKA@RIBANA PULAKA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	CHANDILI /81 /2012 DIST.& SESSIONS JUDGE,RAYAGADA(O CT/0000203/2015
29	D-CRLMC/38785/2024 CRLMC/482/2025	SANGHAMITRA DAS VS STATE OF ODISHA(VIG.)	SHANTI PRAKASH MOHANTY VS	BHUBANESWAR VIGILANCE /23 /2020 SPL.JUDGE (VIG.),BHUBANESWAR(Kho GR/0000026/2020
30	D-CRLMC/1772/2025 CRLMC/483/2025	BASUDEV MOHAPATRA VS STATE OF ODISHA	DILLIP KUMAR RAY VS	PURUNABAZAR /350 /2024 J.M.F.C.,BHADRAK(Bhadrak ) GR/0004175/2024
31	D-CRLMP/2596/2025 CRLMP/178/2025	KASHMIRI BIBI VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	/ /0 ( ) //
32	D-LAA/3613/2025 LAA/2/2025	PRAHALLAD HARIJAN VS LAND ACQUISITION OFFICER,KALAHANDI	GAJENDRANATH ROUT VS	// CIVIL JUDGE (SD),BHAWANIPATNA(Ka LAR/0000051/2019
33	D-MACA/1514/2025 MACA/164/2025	M/S NATIONAL INSURANCE CO. LTD.,BARGARH VS MOTIRANI SAHU	NITISH KUMAR MISHRA VS	// 4th Motor Accident Claim Tribunal, Balangir Mac/0000061/2022
34	D-MACA/1515/2025 MACA/165/2025	M/S NATIONAL INSURANCE CO .LTD.,BARGARH VS	NITISH KUMAR MISHRA VS	// 4th Motor Accident Claim Tribunal, Balangir

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35	D-MACA/54102/2024 MACA/166/2025	ANUP KUMAR SAHU D.M., THE LIBERTY VIDEOCON GENERAL INSURANCE CO. LTD. VS JYOTIRMAYEE KHATUA	ADAM ALI KHAN VS	Mac/0000042/2022 // 1ST MACT, PURI(Puri) Mac/0000373/2016
36	D-MACA/2849/2025 MACA/167/2025	SUJATA SAMAL VS POONAM SINGH	ARPIT SARANGI VS	// () //
37	D-MACA/3713/2025 MACA/168/2025	SWAGATIKA MISHRA VS PREMANANDA PRADHAN	PRADEEP KUMAR MISHRA VS	// 1ST MACT,CUTTACK(Cuttack) Mac/0001083/2019
38	D-MACA/3715/2025 MACA/169/2025	SWAGATIKA MISHRA VS PREMANANDA PRADHAN	PRADEEP KUMAR MISHRA VS	// 1ST MACT,CUTTACK(Cuttack) Mac/0001084/2019
39	D-MATA/4149/2025 MATA/57/2025	BHAGYASHREE MOHANTA VS ABHINASH MOHANTA	SOUBHAGYA SUNDAR DAS VS	// JUDGE FAMILY COURT, BARIPADA(Ma CP/0000149/2023
40	D-MATA/4193/2025 MATA/58/2025	SUNIL PRADHAN VS MADHUSMITA PRADHAN	BIKRAM PRATAP DAS VS	// JUDGE FAMILY COURT AT PARALAKH CP/0000067/2024
41	D-MATA/655/2025 MATA/59/2025	SIBASIS JENA VS MADHUMATI JENA	SOUMIK SPANDAN TRIPATHY VS	// JUDGE FAMILY COURT,BHUBANESWA CP/0000676/2019
42	D-WA/3761/2025 WA/311/2025	STATE OF ODISHA VS SUDHIR KUMAR PANIGRAHI	SASWAT DAS,A.G.A VS	// () //
43	D-WA/3774/2025 WA/312/2025	STATE OF ODISHA VS SUBRAT KUMAR BEHERA	SASWAT DAS,A.G.A VS	// () //
44	D-WA/3775/2025 WA/313/2025	STATE OF ODISHA VS SAMATA SWAIN	SASWAT DAS,A.G.A VS	// () //
45	D-WA/3778/2025 WA/314/2025	STATE OF ODISHA VS RAMAKANTA PANDEY	SASWAT DAS,A.G.A VS	// () //

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46	D-WA/3841/2025 WA/315/2025	STATE OF ODISHA VS JALADHAR KHILLAR	JATESWAR NAYAK, A.G.A. VS	// 0 //
47	D-WA/4157/2025 WA/316/2025	NATIONAL INSTITUTE OF TECH., ROURKELA VS DR.PAWAN KUMAR	NIROD KUMAR SAHU VS	// 0 //
48	D-WA/4202/2025 WA/317/2025	STATE OF ODISHA VS HRUSHIKESH JENA	SIDHARTH PRASAD DAS, A.G.A. VS	// 0 //
49	D-WA/3855/2025 WA/318/2025	STATE OF ODISHA VS PURNA CHANDRA BEHERA	JATESWAR NAYAK, A.G.A. VS	// 0 //
50	D-WA/4217/2025 WA/319/2025	STATE OF ODISHA VS JYOTIKANTA SENAPATY	SONAK MISHRA,A.S.C VS	// 0 //
51	D-WA/3947/2025 WA/320/2025	STATE OF ODISHA VS SANTOSH KUMAR BADHEI	SURYA NARAYAN PATNAIK, A.G.A VS	// 0 //
52	D-WA/4222/2025 WA/321/2025	STATE OF ODISHA VS ALISHA @ ITISHREE MALLICK	SONAK MISHRA, A.S.C. VS	// 0 //
53	D-WA/3132/2025 WA/322/2025	STATE OF ODISHA VS SUDIPTA MOHANTY	SONAK MISHRA, A.S.C. VS	// 0 //
54	D-WP(C)/4226/2025 WP(C)/3484/2025	DILLIP KUMAR NAYAK VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
55	D-WP(C)/4238/2025 WP(C)/3485/2025	BHARAT BAG VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	// 0 //
56	D-WP(C)/4239/2025 WP(C)/3486/2025	MUKTADEI MEHER VS STATE OF ODISHA	BIVUDATTA CHALAN VS	// 0 //
57	D-WP(C)/4116/2025	KABI PRASAD SAMANTARAY	SAMARENDRA SWAIN	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/3487/2025	VS STATE OF ORISSA	VS	0 //
58	D-WP(C)/54202/2024 WP(C)/3488/2025	DINABANDHU ROUT VS STATE OF ODISHA	PADMANAVA BHUTIA VS	// 0 //
59	D-WP(C)/4240/2025 WP(C)/3489/2025	MAYADHAR RANA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
60	D-WP(C)/4120/2025 WP(C)/3490/2025	RADHA MOHAN PATRA VS STATE OF ODISHA	MANAS PATI VS	// 0 //
61	D-WP(C)/54208/2024 WP(C)/3491/2025	SRIDHAR MALIK VS STATE OF ODISHA	PADMANAV BHUTIA VS	// 0 //
62	D-WP(C)/4141/2025 WP(C)/3492/2025	MADHUSUDAN MISHRA VS STATE OF ODISHA	SUBHANKAR ROUT VS	// 0 //
63	D-WP(C)/54323/2024 WP(C)/3493/2025	DHURBA CHARAN BEHERA VS STATE OF ODISHA	PADMANAV BHUTIA VS	// 0 //
64	D-WP(C)/4159/2025 WP(C)/3494/2025	SOUMYA RANJAN NAYAK VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	// 0 //
65	D-WP(C)/55125/2024 WP(C)/3495/2025	NIGAMANANDA NAYAK VS STATE OF ODISHA	PADMANAVA BHUTTA VS	// 0 //
66	D-WP(C)/4175/2025 WP(C)/3496/2025	SUDIPTA KUMAR DASH VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// 0 //
67	D-WP(C)/4261/2025 WP(C)/3497/2025	DAGARA DHARUA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
68	D-WP(C)/3448/2025 WP(C)/3498/2025	SANJIB KUMAR PADHAN VS	AKSHAYA KUMAR JENA VS	// 0

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69	D-WP(C)/55134/2024 WP(C)/3499/2025	STATE OF ODISHA JAHANGIR KHAN VS	PADMANAV BHUTIA VS	// // 0
70	D-WP(C)/54271/2024 WP(C)/3500/2025	STATE OF ODISHA PRAMODA KUMAR NAYAK VS	SHASHI BHUSAN JENA VS	// // 0
71	D-WP(C)/2142/2025 WP(C)/3501/2025	STATE OF ODISHA SUBHANKAR SAHOO VS	DIPTENDU SUNDAR RAY VS	// // 0
72	D-WP(C)/2421/2025 WP(C)/3502/2025	STATE OF ODISHA MILAN KUMAR PANDA VS	BANAJARANI PANDA VS	// // 0
73	D-WP(C)/4073/2025 WP(C)/3503/2025	THE CHAIRMAN SUB ORDINATE OSSC, BBSR DULAKA DEI BAGARTI VS	JITENDRA KUMAR NAIK VS	// // 0
74	D-WP(C)/3134/2025 WP(C)/3504/2025	STATE OF ODISHA PARAMANANDA BEHERA VS	GIRISH CHANDRA SAHU VS	// // 0
75	D-WP(C)/342/2025 WP(C)/3505/2025	STATE OF ODISHA JAI NATH VS	SANTOSH KUMAR DASH VS	// // 0
76	D-WP(C)/4451/2025 WP(C)/3506/2025	STATE OF ODISHA SURENDRANATH MALLICK VS	ASHIS KUMAR MISHRA VS	// // 0
77	D-WP(C)/3461/2025 WP(C)/3507/2025	STATE OF ODISHA ANIL KUMAR MISHRA VS	ASHOK KUMAR SWAIN VS	// // 0
78	D-WP(C)/4275/2025 WP(C)/3508/2025	STATE OF ODISHA DR. TAPATI DAS VS	SUBHADUTTA ROUSTRAY VS	// // 0
79	D-WP(C)/3784/2025 WP(C)/3509/2025	STATE OF ODISHA KANHU CHARAN NAYAK VS STATE OF ODISHA	SAROJANANDA MISHRA VS	// // 0 //

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80	D-WP(C)/4375/2025 WP(C)/3510/2025	NAIMA KHANAM VS THE STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
81	D-WP(C)/2419/2025 WP(C)/3511/2025	DEEPARANI MOHAPATRA VS THE CHAIRMAN SUBORDINATE ODISHA STAFF SELECTION COMMISSION	ALOK KUMAR MOHAPATRA VS	// 0 //
82	D-WP(C)/3828/2025 WP(C)/3512/2025	MAA BISHALAXMI S.H.G, UDYAN RAJNAGAR, KENDRAPARA VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	// 0 //
83	D-WP(C)/4377/2025 WP(C)/3513/2025	MIR NIZAMUDDIN VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
84	D-WP(C)/4331/2025 WP(C)/3514/2025	TEJMATI NAYAK VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
85	D-WP(C)/4279/2025 WP(C)/3515/2025	BAIKUNTHA CHARAN PATNAIK VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
86	D-WP(C)/4282/2025 WP(C)/3516/2025	DR. GOPA RANJAN MISHRA VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
87	D-WP(C)/4373/2025 WP(C)/3517/2025	MANAS KUMAR DAS VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
88	D-WP(C)/4323/2025 WP(C)/3518/2025	SUNYALATA MOHAPATRA VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	// 0 //
89	D-WP(C)/4374/2025 WP(C)/3519/2025	MIR ALLAUDDIN VS THE STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
90	D-WP(C)/3548/2025 WP(C)/3520/2025	KUMUD CHANDRA PRADHAN VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
91	D-WP(C)/4315/2025	GIRISH KANTA MOHANTY	SUKANTA KUMAR NAYAK (2)	//

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	WP(C)/3521/2025	VS STATE OF ODISHA	VS	0 //
92	D-WP(C)/4283/2025 WP(C)/3522/2025	RAJASHREE MOHANTY VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
93	D-WP(C)/4313/2025 WP(C)/3523/2025	GIRISH KANTA MOHANTY VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	// 0 //
94	D-WP(C)/3590/2025 WP(C)/3524/2025	BIRANCHI NATH DASH VS STATE OF ODISHA	AMBIKA PRASAD MISHRA VS	// 0 //
95	D-WP(C)/4299/2025 WP(C)/3525/2025	DR.RAMA NATH ACHARYA VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
96	D-WP(C)/4285/2025 WP(C)/3526/2025	DR.BINEETA ACHARYA VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
97	D-WP(C)/4295/2025 WP(C)/3527/2025	GOLOK MISHRA VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
98	D-WP(C)/4298/2025 WP(C)/3528/2025	PRANITA MOHANTY VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
99	D-WP(C)/4293/2025 WP(C)/3529/2025	DR.SHASHADHAR DAS VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
100	D-WP(C)/3790/2025 WP(C)/3530/2025	SITAMANI DEY VS STATE OF ODISHA	SUBRATA PANDA VS	// 0 //
101	D-WP(C)/4292/2025 WP(C)/3531/2025	ARUNA PRAVA MISHRA VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
102	D-WP(C)/4290/2025 WP(C)/3532/2025	DR.SAROJ NALINI DAS VS	SUBHADUTTA ROUTRAY VS	// 0

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103	D-WP(C)/4013/2025 WP(C)/3533/2025	STATE OF ODISHA M/S. GATI EXPRESS AND SUPPLY CHAIN PVT.LTD. HYDERABAD VS NARAYAN NAIK	BISWAJIT MOHANTY VS	// // ()
104	D-WP(C)/4286/2025 WP(C)/3534/2025	TILATTAMA MOHANTY VS	SUBHADUTTA ROUTRAY VS	// ()
105	D-ABLAPL/2329/2025 ABLAPL/1314/2025	STATE OF ODISHA BRAJASUNDAR SETHI VS	DIBYAJYOTI SAHOO VS	// KENDRAPARA SADAR /680 /2024 ()
106	D-ABLAPL/2982/2025 ABLAPL/1315/2025	STATE OF ODISHA PADMAN BHUE @ BHOE VS	BIJAYA KUMAR RAGADA VS	// BINIKA /250 /2023 ()
107	D-ABLAPL/3209/2025 ABLAPL/1316/2025	STATE OF ODISHA MITHUN SUNA VS	SK. ZAFARULLA VS	// LATHOR /59 /2024 ()
108	D-ABLAPL/3290/2025 ABLAPL/1317/2025	STATE OF ODISHA SANJAY @ SANJAY KUMAR MALIK VS	ASHOK KUMAR SAHOO VS	// MAHAKALPARA /15 /2025 ()
109	D-ABLAPL/3046/2025 ABLAPL/1318/2025	STATE OF ODISHA PRAFULLA KUMAR BHATRA VS	SANTOSH KUMAR DASH VS	// JEYPORE TOWN /275 /2024 ()
110	D-ABLAPL/3240/2025 ABLAPL/1319/2025	STATE OF ODISHA PRAMOD KUMAR SAHU VS	SAROJ RANJAN SUBUDHI VS	// N.T.P.C. /16 /2025 ()
111	D-ABLAPL/3294/2025 ABLAPL/1320/2025	STATE OF ODISHA BIBHUDHANANDA HOTA VS	ARIJEET MISHRA VS	// KALINGA NAGAR /17 /2025 ()
112	D-ABLAPL/3307/2025 ABLAPL/1321/2025	STATE OF ODISHA ANANTA DAS @ ANANTA KUMAR DAS VS	DEEPAK KU SAHOO VS	// KENDRAPARA /203 /2024 ()
113	D-ABLAPL/3246/2025 ABLAPL/1322/2025	STATE OF ODISHA RANJAN KUMAR MAHALIK @ MOHALLIK VS STATE OF ODISHA	KULDEEP MOHANTY VS	// BALASORE SADAR /158 /2023 () //

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114	D-ABLAPL/3247/2025 ABLAPL/1323/2025	NAKULA KHUNTIA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	BOLANI /6 /2025 ( ) //
115	D-ABLAPL/2943/2025 ABLAPL/1324/2025	BIDYADHAR BEHERA VS STATE OF ODISHA	DIPTIREKHA NANDA VS	MAHANGA /111 /2022 ( ) //
116	D-ABLAPL/2589/2025 ABLAPL/1325/2025	RAKESH KUMAR JENA @ AAKASH SAHOO VS STATE OF ODISHA	PRAMODA KUMAR MISHRA VS	BANKI /12 /2025 ( ) //
117	D-ABLAPL/3248/2025 ABLAPL/1326/2025	SESHA @ SESA DHARUA VS STATE OF ODISHA	SACHIDANANDA PADHEE VS	barpalli /176 /2024 ( ) //
118	D-ABLAPL/3201/2025 ABLAPL/1327/2025	MANOJ DAS @ BISHNU CHARAN DAS VS STATE OF ODISHA	RABI NARAYAN SAHU VS	KANAS /267 /2024 ( ) //
119	D-ABLAPL/3178/2025 ABLAPL/1328/2025	KHAGESWAR BEHERA VS STATE OF ODISHA	PRASANTA KUMAR BARIK VS	/ /0 S.D.J.M.,BHADRAK(Bhadrak ) 2(A)CC/0000069/2025
120	D-ABLAPL/3158/2025 ABLAPL/1329/2025	SUMANTA PATALASINGH VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHURDA SADAR /230 /2024 ( ) //
121	D-ABLAPL/3230/2025 ABLAPL/1330/2025	GHANASHYAMA ROUT VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	SOSO /17 /2025 ( ) //
122	D-ABLAPL/3321/2025 ABLAPL/1331/2025	JAMBESWAR BISWAL VS STATE OF ODISHA	SANJIT MISHRA VS	SATYABADI /22 /2025 ( ) //
123	D-ABLAPL/3022/2025 ABLAPL/1332/2025	SUDHIR KUMAR PRADHAN VS STATE OF ODISHA	PRANAYA KUMAR MAHARAJ VS	JAGANNATHA PRASAD /36 /2025 ( ) //
124	D-ABLAPL/3023/2025 ABLAPL/1333/2025	SUBASH CHANDRA NAYAK VS STATE OF ODISHA	PRANAYA KUMAR MAHARAJ VS	JAGANNATHA PRASAD /36 /2025 ( ) //
125	D-ABLAPL/2912/2025	MIHIR ROUT	BIPLAB KUMAR DASH	RASOL /19 /2025

**ORISSA HIGH COURT**

**CASES REGISTERED REPORT AS ON :01/02/2025**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/ LOWER COURT CASE /DISTRICT</b>
	ABLAPL/1334/2025	VS STATE OF ODISHA	VS	() //